

IN THE HIGH COURT OF ORISSA, CUTTACK

Institution of Applications for issue of Certified
Copies.

Report on :10-03-2026

Date : 10.03.2026

C.A.No.	Date of Application	Case No.	Name of the Applicant	C.C Type	Judge / Court Name	C.C Applied For	Dealing Section	Se
16702/2026	10.03.2026	WP (C) - 6107/2026	D. J. CHAND	C.O.	COURT NO. 23	Order Dtd. 2026-03-09	WRIT BRANCH-3	(S No 28
16703/2026	10.03.2026	WP (C) - 7274/2026	K. C. SWAIN	C.O.	COURT NO. 23	Order Dtd. 2026-03-09	WRIT BRANCH-6	(S No 25
16704/2026	10.03.2026	WP (C) - 6936/2026	P. K. BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-03-07	WRIT BRANCH-8	(S No 43
16705/2026	10.03.2026	WP (C) - 6861/2026	DILLIP SAMAL	C.O.	COURT NO. 23	Order Dtd. 2026-03-09	WRIT BRANCH-7	(S No 44
16706/2026	10.03.2026	CMP- 340/2026	GOPAL CH MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 44
16707/2026	10.03.2026	CRLMC- 536/2026	B.MAHALI	C.O.	COURT NO. 6	Order Dtd. 2026-03-16		(S No 44
16708/2026	10.03.2026	CRLMA- 155/2025	P.K.JENA	C.O.	COURT NO. 6	Order Dtd. 2026-03-07		(S No 44
16709/2026	10.03.2026	CMP- 285/2026	S.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 44
16710/2026	10.03.2026	CRLMC- 3331/2024	S.MOHARANA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27		(S No 44
16711/2026	10.03.2026	WA- 1791/2025	M.R.ROUTRAY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-02-27	WRIT APPEAL	(S No
16712/2026	10.03.2026	FAO- 14/2026	D.BISWAL	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06	MISC. APPEAL SEC.	(S No
16713/2026	10.03.2026	CRLMC- 5568/2025	D.K.BEHERA	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-12-24		(S No
16715/2026	10.03.2026	CMP- 1054/2025	SUSHANT KUMAR PRADHAN	C.O.	COURT NO. 8	Order Dtd. 9999-12-31		(S No
16716/2026	10.03.2026	CMP- 321/2026	A.K.SAHOO	C.O.	COURT NO. 8	Order Dtd. 2026-03-06		(S No
16718/2026	10.03.2026	CRLMC-	JYOTI RANJAN	C.O.	COURT NO.	Order Dtd. 2026-03-		(S

		4929/2025	KAR		8	06		No
16719/2026	10.03.2026	CRLMC-706/2026	H.K.MOHANTA	C.O.	COURT NO. 6	Order Dtd. 2026-03-17		(S No
16720/2026	10.03.2026	WP (C) - 6454/2026	B. N. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-03-05	WRIT BRANCH-2	(S No
16721/2026	10.03.2026	WP (C) - 6391/2026	B. N. MOHAPATRA	C.O.	COURT NO. 6	Order Dtd. 2026-03-06	WRIT BRANCH-5	(S No 22
16722/2026	10.03.2026	WP (C) - 7025/2026	L. SAHOO	C.O.	COURT NO. 6	Order Dtd. 2026-03-09	WRIT BRANCH-3	(S No 11
16723/2026	10.03.2026	WP (C) - 6126/2026	B. DAS	C.O.	COURT NO. 6	Order Dtd. 2026-02-24	WRIT BRANCH-5	(S No 22
16724/2026	10.03.2026	WP (C) - 6790/2026	R. C. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-2)	(S No 10
16725/2026	10.03.2026	WP (C) - 6795/2026	R. C. MUDULI	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31	WRIT BRANCH-8	(S No 43
16726/2026	10.03.2026	WP (C) - 5011/2026	K. S. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-06		(S No 43
16727/2026	10.03.2026	WP (C) - 31182/2025	T. SWAIN	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-07		(S No 43
16728/2026	10.03.2026	WP (C) - 24668/2025	A.P. SAHOO	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-07	WRIT BRANCH-4	(S No 46
16729/2026	10.03.2026	WP (C) - 5668/2026	R. K. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-09	WRIT BRANCH-6	(S No 26
16730/2026	10.03.2026	WP (C) - 5565/2026	T. SWAIN	C.O.	COURT NO. 12	Order Dtd. 2026-04-17	WRIT BRANCH-4	(S No 38
16731/2026	10.03.2026	CMP-922/2025	B.MOHAPATRA	C.O.	COURT NO. 12	Order Dtd. 2026-03-06		(S No 38
16732/2026	10.03.2026	CRLMC-3873/2025	B. MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2025-03-06		(S No 38
16733/2026	10.03.2026	WP (C) - 1785/2026	J. C. BARAL	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	WRIT BRANCH-5	(S No 21
16734/2026	10.03.2026	WP (C) - 23073/2014	R R DAS	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	WRIT BRANCH-1	(S No 30
16735/2026	10.03.2026	WP (C) - 21278/2025	M. R. BARIK	C.O.	COURT NO. 20	Order Dtd. 2026-03-06	WRIT BRANCH (DIVISION BENCH-1)	(S No 10
16736/2026	10.03.2026	WP (C) -	D K NAIK	C.O.	COURT NO.	Order Dtd. 2026-03-	WRIT	(S

		19989/2023			20	09	BRANCH-3	No 14
16737/2026	10.03.2026	WP (C) - 19990/2023	D K NAIK	C.O.	COURT NO. 20	Order Dtd. 2026-03- 09	WRIT BRANCH-3	(S No 14
16738/2026	10.03.2026	WP (C) - 35013/2025	S. K. RAY	C.O.	COURT NO. 20	Order Dtd. 2026-03- 09	WRIT BRANCH-4	(S No 37
16739/2026	10.03.2026	WP (C) - 22251/2023	D K NAIK	C.O.	COURT NO. 20	Order Dtd. 2026-03- 09	WRIT BRANCH-6	(S No 54
16740/2026	10.03.2026	WP (C) - 5363/2026	H. K. PANDA	C.O.	COURT NO. 23	Order Dtd. 2026-04- 07	WRIT BRANCH-1	(S No 30
16741/2026	10.03.2026	WP (C) - 6136/2026	M. R. BARIK	C.O.	COURT NO. 23	Order Dtd. 2026-03- 09	WRIT BRANCH-2	(S No
16742/2026	10.03.2026	WP (C) - 7156/2026	S.M. SINGH	C.O.	COURT NO. 23	Order Dtd. 2026-03- 09	WRIT BRANCH-2	(S No
16761/2026	10.03.2026	WP (C) - 6744/2026	R. R. DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-7	(S No 10
16763/2026	10.03.2026	WP (C) - 5020/2026	P. L. MISHRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 09		(S No 10
16764/2026	10.03.2026	WP (C) - 7023/2026	S DAS	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 09		(S No 10
16766/2026	10.03.2026	WP (C) - 7046/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 09	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
16767/2026	10.03.2026	WP (C) - 7104/2026	H K PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 09	WRIT BRANCH-4	(S No 17
16768/2026	10.03.2026	WP (C) - 7022/2026	P. K. JENA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 09		(S No 17
16769/2026	10.03.2026	WP (C) - 7152/2026	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 09		(S No 17
16771/2026	10.03.2026	WP (C) - 7148/2026	D K MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03- 09	WRIT BRANCH-4	(S No 17
16773/2026	10.03.2026	ABLAPL- 1222/2026	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03- 06		(S No 17
16774/2026	10.03.2026	WP (C) - 4781/2026	N K SATAPATHY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03- 09	WRIT BRANCH-5	(S No 20
16775/2026	10.03.2026	ABLAPL- 1224/2026	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03- 06	BAIL-1	(S No
16776/2026	10.03.2026	WP (C) - 37212/2025	S. DASH	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12- 31	WRIT BRANCH-3	(S No

									14
16778/2026	10.03.2026	ABLAPL-1313/2026	A MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-06			(S No 14
16779/2026	10.03.2026	WP (C) - 7204/2026	B. N. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-09	WRIT BRANCH-8		(S No 29
16781/2026	10.03.2026	ABLAPL-2667/2026	A MALLICK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-07	BAIL-1		(S No
16782/2026	10.03.2026	WP (C) - 6232/2026	A K BEHERA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-09			(S No
16783/2026	10.03.2026	WP (C) - 7208/2026	B. N. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-09			(S No
16784/2026	10.03.2026	ABLAPL-1250/2026	BIRAJA PRASAD NANDA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-07	BAIL-1		(S No
16785/2026	10.03.2026	ABLAPL-14892/2025	RR NAYAK	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-07			(S No
16786/2026	10.03.2026	WP (C) - 7212/2026	B. N. MOHAPATRA	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-09			(S No
16787/2026	10.03.2026	WP (C) - 7082/2026	C R NAYAK	C.O.	COURT NO. 1	Order Dtd. 2026-03-20	WRIT BRANCH-4		(S No 17
16788/2026	10.03.2026	ABLAPL-2813/2026	A MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	BAIL-2		(S No 16
16789/2026	10.03.2026	WP (C) - 17713/2016	S. R BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	WRIT BRANCH-8		(S No 40
16791/2026	10.03.2026	ABLAPL-1268/2026	PK BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	BAIL-1		(S No
16792/2026	10.03.2026	WP (C) - 22449/2019	G S MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	WRIT BRANCH-2		(S No 34
16794/2026	10.03.2026	ABLAPL-1272/2026	ABANI KANTA MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-03-07			(S No 34
16795/2026	10.03.2026	WP (C) - 37522/2025	A K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	WRIT BRANCH-3		(S No 14
16796/2026	10.03.2026	ABLAPL-1262/2026	PK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-03-07			(S No 14
16797/2026	10.03.2026	WP (C) - 37522/2025	A K PANDA	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	WRIT BRANCH-3		(S No 14
16798/2026	10.03.2026	ABLAPL-1255/2026	S BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-03-07	BAIL-2		(S No 10
16799/2026	10.03.2026	WP (C) - 3501/2026	B SAMAL	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	WRIT BRANCH-1		(S No
16800/2026	10.03.2026	ABLAPL-1257/2026	S BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-03-07			(S No

16801/2026	10.03.2026	WP (C) - 2701/2021	A. SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	WRIT BRANCH-8	(S No 42
16802/2026	10.03.2026	ABLAPL-1258/2026	S BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-03-07		(S No 42
16803/2026	10.03.2026	WP (C) - 2701/2021	A. SUNDARAY	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	WRIT BRANCH-8	(S No 42
16805/2026	10.03.2026	BLAPL-9227/2025	PK MOHANTY	C.O.	COURT NO. 1	Order Dtd. 2026-03-05		(S No 42
16806/2026	10.03.2026	BLAPL-11109/2025	PK DASH	C.O.	COURT NO. 1	Order Dtd. 2026-03-09		(S No 42
16807/2026	10.03.2026	WP (C) - 32412/2025	KSHIROD KUMAR PAHIL	C.O.	COURT NO. 1	Order Dtd. 2026-03-09		(S No 42
16808/2026	10.03.2026	BLAPL-13660/2025	J PRADHAN	C.O.	COURT NO. 1	Order Dtd. 2026-03-09		(S No 42
16809/2026	10.03.2026	WP (C) - 1422/2026	B BEHERA	C.O.	COURT NO. 1	Order Dtd. 9999-12-31	WRIT BRANCH-2	(S No
16810/2026	10.03.2026	BLAPL-11328/2025	RK BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	BAIL-1	(S No
16812/2026	10.03.2026	CONTC-784/2025	A P SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-09		(S No
16813/2026	10.03.2026	CONTC-9/2025	S SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-09		(S No
16814/2026	10.03.2026	WP (C) - 90/2017	P K LENKA	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	WRIT BRANCH-2	(S No
16815/2026	10.03.2026	WP (C) - 23293/2016	S K SAHOO	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	WRIT BRANCH-1	(S No
16817/2026	10.03.2026	WP (C) - 26038/2017	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	WRIT BRANCH-2	(S No
16818/2026	10.03.2026	WP (C) - 15254/2018	S K ZAFARULLA	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	WRIT BRANCH-8	(S No 40
16820/2026	10.03.2026	WP (C) - 3763/2026	P K JENA	C.O.	COURT NO. 1	Order Dtd. 2026-03-09		(S No 40
16822/2026	10.03.2026	CMP-190/2026	G R PATRA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-04-24	WRIT BRANCH-3	(S No 14
16823/2026	10.03.2026	WP (C) - 7035/2026	B K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-09	WRIT BRANCH-3	(S No 11
16824/2026	10.03.2026	WP (C) - 7056/2026	B K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-09		(S No 11
16825/2026	10.03.2026	WP (C) - 7036/2026	B K PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-09	WRIT BRANCH-1	(S No
16826/2026	10.03.2026	CMP-	M N MOHANTY	C.O.	COURT NO.	Order Dtd. 2026-04-		(S

		1394/2024			3 OLD	06		No
16827/2026	10.03.2026	RVWPET-76/2024	Y DAS	C.O.	COURT NO. 21	Order Dtd. 2026-04-20	CIVIL REVISION	(S No
16828/2026	10.03.2026	WP (C) - 1724/2011	S DAS	C.O.	COURT NO. 21	Order Dtd. 2026-02-25	WRIT BRANCH-2	(S No
16831/2026	10.03.2026	WA-837/2024	M/S.S.K.NATH, T.MOHAPATRA	C.O.	COURT NO. 21	Order Dtd. 2026-03-09	WRIT APPEAL	(S No
16832/2026	10.03.2026	ABLAPL-1265/2026	RAMESH MAHARANA	C.O.	COURT NO. 21	Order Dtd. 2026-03-07		(S No
16833/2026	10.03.2026	BLAPL-13731/2025	PK MOHANTY	C.O.	COURT NO. 21	Order Dtd. 2026-03-09		(S No
16834/2026	10.03.2026	BLAPL-13835/2025	SN SHARMA	C.O.	COURT NO. 21	Order Dtd. 2026-03-09		(S No
16835/2026	10.03.2026	BLAPL-13840/2025	PK MISHRA	C.O.	COURT NO. 21	Order Dtd. 2026-03-09		(S No
16841/2026	10.03.2026	CMP-618/2024	MD BISWAL	C.O.	COURT NO. 14	Order Dtd. 2026-03-10	WRIT BRANCH-4	(S No 37
16843/2026	10.03.2026	WP (C) - 4943/2026	S K SAHU	C.O.	COURT NO. 14	Order Dtd. 2026-03-09		(S No 37
16845/2026	10.03.2026	WPCRL-149/2025	GOUTAM CHARAN ROUT	C.O.	COURT NO. 14	Order Dtd. 2026-03-09		(S No 37
16847/2026	10.03.2026	WP (C) - 21948/2025	B R SENAPATI	C.O.	COURT NO. 1	Order Dtd. 2026-03-10	WRIT BRANCH-8	(S No 29
16848/2026	10.03.2026	WP (C) - 6800/2026	A B MALLICK	C.O.	COURT NO. 1	Order Dtd. 2026-03-09	WRIT BRANCH-5	(S No 22
16849/2026	10.03.2026	WP (C) - 6722/2026	S. BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-03-06	WRIT BRANCH-1	(S No
16850/2026	10.03.2026	WP (C) - 6602/2026	R K BARIK	C.O.	COURT NO. 1	Order Dtd. 2026-03-05	WRIT BRANCH-8	(S No 43
16851/2026	10.03.2026	WP (C) - 7011/2026	D. K. JENA	C.O.	COURT NO. 1	Order Dtd. 2026-03-06	WRIT BRANCH-8	(S No 29
16852/2026	10.03.2026	WP (C) - 32512/2025	S. K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31		(S No 29
16854/2026	10.03.2026	WP (C) - 32424/2025	S. K. SAHU	C.O.	CHIEF JUSTICE'S COURT	Order Dtd. 9999-12-31	WRIT BRANCH (DIVISION BENCH-3)	(S No 11
16871/2026	10.03.2026	WP (C) - 5117/2026	J SAHOO	C.O.	COURT NO. 12	Order Dtd. 9999-12-31		(S No 11
16873/2026	10.03.2026	WA-1932/2025	G.SUNDARA	C.O.	COURT NO. 12	Order Dtd. 2026-03-09		(S No 11
16875/2026	10.03.2026	WA-1855/2025	G.SUNDARA	C.O.	COURT NO. 12	Order Dtd. 2026-03-09		(S No

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16877/2026	10.03.2026	WA-1711/2025	G.SUNDARA	C.O.	COURT NO. 12	Order Dtd. 2026-03-09	WRIT APPEAL	(S No	
16878/2026	10.03.2026	WA-1537/2025	G.SUNDARA	C.O.	COURT NO. 12	Order Dtd. 2026-03-09		(S No	
16879/2026	10.03.2026	WA-1065/2025	G.SUNDARA	C.O.	COURT NO. 12	Order Dtd. 2026-03-09	WRIT APPEAL	(S No	
16880/2026	10.03.2026	CRLA-15/2026	R.SETHI	C.O.	COURT NO. 12	Order Dtd. 2026-03-09		(S No	
16881/2026	10.03.2026	WA-1039/2025	G.SUNDARA	C.O.	COURT NO. 12	Order Dtd. 2026-03-09	WRIT APPEAL	(S No	
16882/2026	10.03.2026	WA-1244/2025	G.SUNDARA	C.O.	COURT NO. 12	Order Dtd. 2026-03-09	WRIT APPEAL	(S No	
16883/2026	10.03.2026	CRLREV-376/2025	SK. ZAFARULLA	C.O.	COURT NO. 12	Order Dtd. 2026-03-09		(S No	
16884/2026	10.03.2026	CRLMP-277/2026	H.K.MOHANTA	C.O.	COURT NO. 12	Order Dtd. 2026-03-09		(S No	
16885/2026	10.03.2026	CRLMP-275/2026	B.BARIK	C.O.	COURT NO. 8	Order Dtd. 2026-03-23		(S No	
16886/2026	10.03.2026	WP (C) - 4848/2026	B. V. PANDA	C.O.	COURT NO. 8	Order Dtd. 2026-03-09	WRIT BRANCH-6	(S No 24	
16887/2026	10.03.2026	CRLMC-715/2026	S.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-03-17		(S No 24	
16888/2026	10.03.2026	CRLMC-713/2026	S.BARIK	C.O.	COURT NO. 6	Order Dtd. 2026-03-17		(S No 24	
16889/2026	10.03.2026	BLAPL-13834/2025	B BEHERA	C.O.	COURT NO. 6	Order Dtd. 2026-03-09	BAIL-1	(S No 14	
16890/2026	10.03.2026	CRLA-604/2025	PRANAYANEE DASMOHAPATRA	C.O.	COURT NO. 23	Order Dtd. 2026-04-06		(S No 14	
16891/2026	10.03.2026	BLAPL-47/2026	SC BISWAL	C.O.	COURT NO. 23	Order Dtd. 2026-03-09		(S No 14	
16892/2026	10.03.2026	CRLMC-136/2026	MANAS RANJAN DHAL	C.O.	COURT NO. 6	Order Dtd. 2026-03-18		(S No 14	
16893/2026	10.03.2026	BLAPL-13517/2025	PK ROUTRAY	C.O.	COURT NO. 6	Order Dtd. 2026-03-09		(S No 14	
16894/2026	10.03.2026	BLAPL-13/2026	AK NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-03-09		(S No 14	
16895/2026	10.03.2026	WP (C) - 6846/2026	D K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-03-07	WRIT BRANCH-2	(S No	
16896/2026	10.03.2026	BLAPL-28/2026	AK NAYAK	C.O.	COURT NO. 6	Order Dtd. 2026-03-09	BAIL-2	(S No 17	
16897/2026	10.03.2026	BLAPL-	SK BEHERA	C.O.	COURT NO.	Order Dtd. 2026-03-	BAIL-1	(S	

		1610/2026			6	09		No
16898/2026	10.03.2026	WP (C) - 6842/2026	D K MOHANTY	C.O.	COURT NO. 6	Order Dtd. 2026-03-07	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
16899/2026	10.03.2026	BLAPL-1840/2026	ARUN KUMAR BUDHIA	C.O.	COURT NO. 6	Order Dtd. 2026-03-09		(S No 11
16900/2026	10.03.2026	WP (C) - 2147/2026	P K MALLICK	C.O.	COURT NO. 6	Order Dtd. 2026-03-07		(S No 11
16901/2026	10.03.2026	BLAPL-14000/2025	BP TANGA	C.O.	COURT NO. 6	Order Dtd. 2026-03-09		(S No 11
16902/2026	10.03.2026	WP (C) - 590/2026	M PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-03-09	WRIT BRANCH-5	(S No 22
16903/2026	10.03.2026	WP (C) - 37156/2025	M PRADHAN	C.O.	COURT NO. 6	Order Dtd. 2026-03-09	WRIT BRANCH-7	(S No 15
16904/2026	10.03.2026	WP (C) - 21337/2024	P K MISHRA	C.O.	COURT NO. 6	Order Dtd. 2026-03-05		(S No 15
16905/2026	10.03.2026	MATA-177/2022	M/S.BISWAJIT PARIDA, TREBIKRAM MOHAPATRA	C.O.	COURT NO. 1	Order Dtd. 2026-04-24	FIRST APPEAL	(S No
16906/2026	10.03.2026	CRLA-465/2017	S.S. PATTNAIK	C.O.	COURT NO. 22	Order Dtd. 9999-12-31	CRIMINAL APPEAL	(S No
16907/2026	10.03.2026	WP (C) - 1539/2026	D. NAYAK	C.O.	COURT NO. 22	Order Dtd. 2026-03-09		(S No
16909/2026	10.03.2026	BLAPL-470/2026	T R DAS	C.O.	COURT NO. 22	Order Dtd. 2026-03-09		(S No
16910/2026	10.03.2026	MACA-577/2023	U.DAS	C.O.	COURT NO. 22	Order Dtd. 2026-03-06	MISC. APPEAL SEC.	(S No
16911/2026	10.03.2026	CRLA-559/2024	RB MISHRA	C.O.	COURT NO. 3	Order Dtd. 2026-03-10	CRIMINAL APPEAL	(S No 11
16913/2026	10.03.2026	ABLAPL-14460/2025	D MOHAPATRA	C.O.	COURT NO. 3	Order Dtd. 2026-03-07		(S No 11
16914/2026	10.03.2026	BLAPL-12470/2025	MK MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-03-09	BAIL-1	(S No
16915/2026	10.03.2026	BLAPL-360/2026	R DAS	C.O.	COURT NO. 3	Order Dtd. 2026-03-09	BAIL-1	(S No
16916/2026	10.03.2026	BLAPL-1419/2026	JR PUROHIT	C.O.	COURT NO. 3	Order Dtd. 2026-03-09	BAIL-2	(S No
16917/2026	10.03.2026	BLAPL-12007/2025	PK MOHANTY	C.O.	COURT NO. 3	Order Dtd. 2026-03-09		(S No
16918/2026	10.03.2026	BLAPL-12401/2025	AK NAYAK	C.O.	COURT NO. 3	Order Dtd. 2026-03-09		(S No
16919/2026	10.03.2026	CRLREV-	P.K.MOHANTY	C.O.	COURT NO.	Order Dtd. 2026-04-		(S

		175/2026			17	22		No
16920/2026	10.03.2026	WP (C) - 4724/2026	P. N. NAYAK	C.O.	COURT NO. 17	Order Dtd. 2026-03-09		(S No 17)
16921/2026	10.03.2026	WP (C) - 5978/2026	D. SAMAL	C.O.	COURT NO. 17	Order Dtd. 2026-03-09	WRIT BRANCH-4	(S No 17)
16922/2026	10.03.2026	WP (C) - 8983/2025	A. MOHANTY	C.O.	COURT NO. 17	Order Dtd. 2026-03-09	WRIT BRANCH (DIVISION BENCH-2)	(S No 11)
16923/2026	10.03.2026	CRLMP-247/2026	U.P.BAG	C.O.	COURT NO. 17	Order Dtd. 2026-03-05	WRIT BRANCH-2	(S No 34)
16924/2026	10.03.2026	WP (C) - 4140/2026	A. MOHANTY	C.O.	COURT NO. 12	Order Dtd. 2026-02-11		(S No 34)
16925/2026	10.03.2026	WP (C) - 6405/2026	S. K. BISWAL	C.O.	COURT NO. 12	Order Dtd. 2026-03-09	WRIT BRANCH-5	(S No 22)
16926/2026	10.03.2026	WP (C) - 3935/2026	S. S. PRADHAN	C.O.	COURT NO. 12	Order Dtd. 2026-03-09	WRIT BRANCH-7	(S No 48)
16927/2026	10.03.2026	WP (C) - 2681/2026	SANTOSH	C.O.	COURT NO. 12	Order Dtd. 2026-03-09		(S No 48)
16928/2026	10.03.2026	WP (C) - 4146/2026	S. SAMANTARAY	C.O.	COURT NO. 12	Order Dtd. 2026-02-06		(S No 48)
16929/2026	10.03.2026	WP (C) - 6767/2026	K. C. PANDA	C.O.	COURT NO. 12	Order Dtd. 2026-04-06	WRIT BRANCH-5	(S No 22)
16930/2026	10.03.2026	WP (C) - 6068/2026	H. K. MOHANTA	C.O.	COURT NO. 12	Order Dtd. 2026-03-09	WRIT BRANCH-1	(S No 31)
16931/2026	10.03.2026	WP (C) - 6826/2026	A. PARIDA	C.O.	COURT NO. 12	Order Dtd. 2026-03-09	WRIT BRANCH-2	(S No 43)
16932/2026	10.03.2026	WP (C) - 6516/2026	A. PARIDA	C.O.	COURT NO. 12	Order Dtd. 2026-03-09	WRIT BRANCH-8	(S No 43)
16933/2026	10.03.2026	WP (C) - 6877/2026	A. PARIDA	C.O.	COURT NO. 12	Order Dtd. 2026-03-09		(S No 43)
16935/2026	10.03.2026	WP (C) - 6531/2026	A. PARIDA	C.O.	COURT NO. 12	Order Dtd. 2026-03-09		(S No 43)
16936/2026	10.03.2026	WP (C) - 7466/2026	S.K.SAHU	C.O.	COURT NO. 23	Order Dtd. 2026-03-10	WRIT BRANCH-5	(S No 32)
16953/2026	10.03.2026	CMP-397/2026	P.K.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 9999-12-31		(S No 32)
16958/2026	10.03.2026	CMP-418/2026	K.C.PANDA	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-09		(S No 32)

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16967/2026	10.03.2026	CMP-425/2026	SK NAYAK	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-10		(S No 32)
16969/2026	10.03.2026	CMP-433/2026	L.MOHANTY	C.O.	COURT NO. 2 OLD	Order Dtd. 2026-03-10		(S No 32)
16990/2026	10.03.2026	ABLAPL-1274/2026	AK SWAIN	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-07	BAIL-1	(S No)
16991/2026	10.03.2026	BLAPL-13938/2025	PK MOHANTY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-09		(S No)
16992/2026	10.03.2026	BLAPL-13895/2025	G SUNDARAY	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-09		(S No)
16993/2026	10.03.2026	BLAPL-10115/2025	R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-09		(S No)
16994/2026	10.03.2026	BLAPL-10118/2025	R.DAS	C.O.	COURT NO. 3 OLD	Order Dtd. 2026-03-09		(S No)
16688/2026	10.03.2026	WP (C) - 15800/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-06-13	WRIT BRANCH-6	(S No 25)
16689/2026	10.03.2026	WP (C) - 21375/2023	MURALIDHAR BISWAL	GENERAL		Order Dtd. 2025-04-08	WRIT BRANCH-5	(S No 20)
16690/2026	10.03.2026	WP (C) - 40030/2023	RANJIT MOHANTY	GENERAL		Order Dtd. 2026-03-05	WRIT BRANCH-3	(S No 12)
16691/2026	10.03.2026	WP (C) - 7355/2024	RANJIT MOHANTY	GENERAL		Order Dtd. 2026-03-05	WRIT BRANCH-7	(S No 15)
16692/2026	10.03.2026	ABLAPL-1275/2026	MANORANJAN DAS	GENERAL		Order Dtd. 2026-03-07		(S No 15)
16693/2026	10.03.2026	WP (C) - 27269/2024	PRAFULLA CHANDRA ACHARYA	GENERAL		Order Dtd. 2026-03-06		(S No 15)
16694/2026	10.03.2026	WP (C) - 812/2026	AKHAND	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH (DIVISION BENCH-3)	(S No 12)
16695/2026	10.03.2026	WP (C) - 11758/2003	ABHISHEK MOHANTY	GENERAL		Entire Brief		(S No 12)
16696/2026	10.03.2026	CMP-387/2026	MOHAMMED MSTAQ ANSARI	GENERAL		Order Dtd. 2026-02-27		(S No 12)
16697/2026	10.03.2026	CMP-416/2025	SURYAKANTA DASH	GENERAL		Order Dtd. 2025-03-28		(S No 12)
16698/2026	10.03.2026	WP (C) - 20257/2025	ROSHAN PATNAIK	GENERAL		Last Order		(S No 12)
16699/2026	10.03.2026	CMP-298/2019	SUBHASH CH.NAYAK	GENERAL		Entire Document		(S No)

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16700/2026	10.03.2026	FAO-638/2011	MURALDIDHAR BISWAL	GENERAL		Order Dtd. 2026-03-07	MISC. APPEAL SEC.	(S No	
16701/2026	10.03.2026	CMP-108/2015	SURENDRA BEHERA	GENERAL		Order Dtd. 2017-07-26		(S No	
16714/2026	10.03.2026	WP (C) - 6580/2026	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-03-06		(S No	
16717/2026	10.03.2026	WP (C) - 7198/2026	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-03-09		(S No	
16747/2026	10.03.2026	CMP-318/2026	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-02-24		(S No	
16750/2026	10.03.2026	RSA-470/2024	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-03-07		(S No	
16753/2026	10.03.2026	CRLMC-458/2026	SURYAKANTA PALAI	GENERAL		Order Dtd. 2026-03-09		(S No	
16758/2026	10.03.2026	WP (C) - 16152/2020	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2022-07-26	WRIT BRANCH (DIVISION BENCH)	(S No 11	
16829/2026	10.03.2026	WPC (OAC) - 3375/2015	LAXMIKANTA TRIPATHY	GENERAL		Order Dtd. 2022-09-07		(S No 11	
16830/2026	10.03.2026	BLAPL-11818/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-03-19		(S No 11	
16836/2026	10.03.2026	CRLMC-596/2026	NIKUNJA BIHARI MOHAPATRA	GENERAL		Petition		(S No 11	
16837/2026	10.03.2026	RSA-372/2015	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03-10	SECOND APPEAL	(S No	
16839/2026	10.03.2026	CONTC-1046/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-03-13		(S No	
16840/2026	10.03.2026	CONTC-923/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-02-13		(S No	
16842/2026	10.03.2026	MATA-374/2025	KULDEEP MOHANTY	GENERAL		Order Dtd. 2026-02-04		(S No	
16844/2026	10.03.2026	WP (C) - 2172/2026	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-03-10	WRIT BRANCH (DIVISION BENCH-2)	(S No 11	
16846/2026	10.03.2026	CRLREV-988/2025	RAJENDRA NARAYAN ROUT	GENERAL		Order Dtd. 2026-03-10		(S No 11	
16908/2026	10.03.2026	BLAPL-13895/2025	GOPABANDHU SUNDARAY	GENERAL		Order Dtd. 2026-03-09		(S No 11	
16934/2026	10.03.2026	WP (C) - 9617/2024	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-04-16	WRIT BRANCH-1	(S No	
16937/2026	10.03.2026	WP (C) - 10558/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-07-30	WRIT BRANCH-3	(S No 12	

16938/2026	10.03.2026	WP (C) - 10554/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-17	WRIT BRANCH-3	(S No 12
16940/2026	10.03.2026	WP (C) - 10562/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-17	WRIT BRANCH-3	(S No 12
16946/2026	10.03.2026	WP (C) - 10589/2022	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-10-17	WRIT BRANCH-3	(S No 12
16948/2026	10.03.2026	WP (C) - 6639/2026	CHIRANJEEV BIDYABHUSHAN	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH-8	(S No 29
16950/2026	10.03.2026	WP (C) - 10434/2025	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-01-22	WRIT BRANCH-4	(S No 17
16961/2026	10.03.2026	WP (C) - 458/2003	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2026-01-13	WRIT BRANCH-7	(S No 15
16966/2026	10.03.2026	WP (C) - 6506/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2014-08-19		(S No 15
16970/2026	10.03.2026	WP (C) - 14303/2014	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2017-11-25		(S No 15
16974/2026	10.03.2026	WP (C) - 6377/2023	MANOJ KUMAR RANA	GENERAL		Order Dtd. 2025-12-05	WRIT BRANCH-5	(S No 23
16743/2026	10.03.2026	RSA- 316/2008	C R SWAIN	GENERAL		Order Dtd. 2024-07-23	SECOND APPEAL	(S No
16744/2026	10.03.2026	CONTC- 6299/2025	N K SATPATHY	GENERAL		Order Dtd. 2026-04-02		(S No
16745/2026	10.03.2026	WP (C) - 7306/2026	P SAHOO	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH-7	(S No 44
16746/2026	10.03.2026	WP (C) - 7019/2026	S CHOUDHURI	GENERAL		Order Dtd. 2026-05-18	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
16748/2026	10.03.2026	ABLAPL- 1317/2026	S CHOUDHURI	GENERAL		Order Dtd. 2026-03-09	BAIL-1	(S No
16749/2026	10.03.2026	ABLAPL- 1244/2026	S CHOUDHURI	GENERAL		Order Dtd. 2026-03-09	BAIL-2	(S No 10
16751/2026	10.03.2026	ABLAPL- 8396/2024	M MOHANTY	GENERAL		Order Dtd. 2025-01-15		(S No 10
16752/2026	10.03.2026	CRLMC- 632/2026	SWAGATIKA PANDA	GENERAL		Order Dtd. 2026-02-27		(S No 10
16754/2026	10.03.2026	SA- 152/1998	JYOTIRANJAN SAHOO	GENERAL		Order Dtd. 2015-09-08		(S No 10
16755/2026	10.03.2026	SA-	JYOTIRANJAN	GENERAL		Order Dtd. 2015-09-		(S

		152/1998	SAHOO			08		No 10
16756/2026	10.03.2026	SA- 154/1998	JYOTIRANJAN SAHOO	GENERAL		Order Dtd. 2015-09- 08		(S No 10
16757/2026	10.03.2026	SA- 154/1998	JYOTIRANJAN SAHOO	GENERAL		Order Dtd. 2015-09- 08		(S No 10
16759/2026	10.03.2026	CONTC- 5299/2024	BIPLAB BAHALI	GENERAL		Order Dtd. 2025-11- 14		(S No 10
16760/2026	10.03.2026	WP (C) - 32191/2025	S S JENA	GENERAL		Order Dtd. 2025-12- 18	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
16762/2026	10.03.2026	RSA- 91/2015	ANILI	GENERAL		Order Dtd. 2022-07- 27	SECOND APPEAL	(S No
16765/2026	10.03.2026	ABLAPL- 1731/2026	B N SAHU	GENERAL		Order Dtd. 2026-03- 09		(S No
16770/2026	10.03.2026	WP (C) - 4628/2026	K C SAMAL	GENERAL		Order Dtd. 2026-03- 07		(S No
16772/2026	10.03.2026	WP (C) - 10925/2024	J LENKA	GENERAL		Order Dtd. 2026-02- 26	WRIT BRANCH-8	(S No 40
16777/2026	10.03.2026	ABLAPL- 1300/2026	M K PANI	GENERAL		Order Dtd. 2026-03- 09	BAIL-1	(S No 13
16780/2026	10.03.2026	ABLAPL- 1312/2026	M K PANI	GENERAL		Order Dtd. 2026-03- 09		(S No 13
16790/2026	10.03.2026	FAO- 395/2018	J D MUDULI	GENERAL		AppealmemoEntire Document,	MISC. APPEAL SEC.	(S No
16793/2026	10.03.2026	CMP- 367/2026	R K BARIK	GENERAL		Order Dtd. 2026-03- 05		(S No
16804/2026	10.03.2026	WP (C) - 34661/2025	D K JENA	GENERAL		AnnexureEntire Order,	WRIT BRANCH-7	(S No
16811/2026	10.03.2026	WP (C) - 13066/2014	M/S.BRAHMA NANDA TRIPATHY	GENERAL		Order Dtd. 2025-08- 08	WRIT BRANCH-3	(S No 28
16816/2026	10.03.2026	CRA- 275/2000	RAKESH SAH00	GENERAL		Order Dtd. 2000-10- 25	CRIMINAL APPEAL	(S No
16819/2026	10.03.2026	CRA- 275/2000	RAKESH SAH00	GENERAL		Order Dtd. 2023-06- 26	CRIMINAL APPEAL	(S No
16821/2026	10.03.2026	FAO- 372/2019	AMIYA KU SWAIN	GENERAL		Order Dtd. 2025-11- 07	MISC. APPEAL SEC.	(S No
16838/2026	10.03.2026	CRLMC- 274/2026	L PATTANAYAK	GENERAL		Order Dtd. 2026-02- 27		(S No
16853/2026	10.03.2026	WP (C) - 6497/2026	ARTATRAN PARIDA	GENERAL		Order Dtd. 2026-03- 06		(S No
16855/2026	10.03.2026	WP (C) - 9153/2022	SUDHIR SWAIN	GENERAL		Order Dtd. 2024-04- 29	WRIT BRANCH-2	(S No

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16856/2026	10.03.2026	BLAPL-10963/2024	B N SAHU	GENERAL		Order Dtd. 2016-03-10			(S No 34)
16857/2026	10.03.2026	WP (C) - 6012/2015	SK SAMIM	GENERAL		Order Dtd. 2026-02-24 Petition, Annexure,	WRIT BRANCH-8		(S No 43)
16858/2026	10.03.2026	BLAPL-465/2026	SARAT DASH	GENERAL		Order Dtd. 2026-03-10			(S No 43)
16859/2026	10.03.2026	BLAPL-467/2026	SARAT DASH	GENERAL		Order Dtd. 2026-03-10			(S No 43)
16860/2026	10.03.2026	BLAPL-489/2026	SARAT DASH	GENERAL		Order Dtd. 2026-03-10			(S No 43)
16861/2026	10.03.2026	WP (C) - 7375/2026	MOTILAL MISHRA	GENERAL		Order Dtd. 2026-03-10			(S No 43)
16862/2026	10.03.2026	WP (C) - 1398/2025	S K BEHERA	GENERAL		Order Dtd. 2026-03-06	WRIT BRANCH-7		(S No 10)
16863/2026	10.03.2026	CRA-275/2000	P K MOHANTY	GENERAL		Order Dtd. 2023-06-26	CRIMINAL APPEAL		(S No)
16864/2026	10.03.2026	SA-201/1988	G S MOHANTY	GENERAL		Order Dtd. 1998-08-19			(S No)
16865/2026	10.03.2026	WA-853/2023	BASUDEV BARIK	GENERAL		Order Dtd. 2026-02-02	WRIT APPEAL		(S No)
16866/2026	10.03.2026	WA-1583/2024	BASUDEV BARIK	GENERAL		Order Dtd. 2026-02-04	WRIT APPEAL		(S No)
16867/2026	10.03.2026	WA-65/2023	BASUDEV BARIK	GENERAL		Order Dtd. 2026-02-04	WRIT APPEAL		(S No)
16868/2026	10.03.2026	WA-110/2024	BASUDEV BARIK	GENERAL		Order Dtd. 2026-02-04	WRIT APPEAL		(S No)
16869/2026	10.03.2026	WA-1232/2023	BASUDEV BARIK	GENERAL		Order Dtd. 2026-02-04	WRIT APPEAL		(S No)
16870/2026	10.03.2026	WA-1433/2022	BASUDEV BARIK	GENERAL		Order Dtd. 2023-11-16	WRIT APPEAL		(S No)
16872/2026	10.03.2026	WA-872/2023	BASUDEV BARIK	GENERAL		Order Dtd. 2026-02-02	WRIT APPEAL		(S No)
16874/2026	10.03.2026	WP (C) - 5583/2004	R DAS	GENERAL		Order Dtd. 2013-08-05			(S No)
16876/2026	10.03.2026	WP (C) - 1790/2025	R. C. MALLICK	GENERAL		Order Dtd. 5000-01-01	WRIT BRANCH (DIVISION BENCH-1)		(S No 10)
16912/2026	10.03.2026	ABLAPL-1252/2026	S CHOUDHURYI	GENERAL		Order Dtd. 2026-03-07	BAIL-1		(S No)
16939/2026	10.03.2026	WP (C) - 33215/2024	H K BHOL	GENERAL		Order Dtd. 5000-01-01			(S No)
16941/2026	10.03.2026	WP (C) - 9250/2005	S. SAHOO	GENERAL		Order Dtd. 2014-01-29			(S No)

16942/2026	10.03.2026	ABLAPL-13124/2024	M K PANI	GENERAL		Order Dtd. 5000-01-01		(S No
16943/2026	10.03.2026	ABLAPL-1372/2026	M K PANI	GENERAL		Order Dtd. 2026-04-23		(S No
16944/2026	10.03.2026	FAO-854/2018	B. K. SWAIN	GENERAL		Order Dtd. 2024-02-23	MISC. APPEAL SEC.	(S No
16945/2026	10.03.2026	WP (C) - 17864/2019	P. K. BEHERA	GENERAL		Order Dtd. 2019-09-26	WRIT BRANCH-6	(S No 36
16947/2026	10.03.2026	OJC-1150/1994	N SNIHA	GENERAL		Order Dtd. 9999-12-31		(S No 36
16949/2026	10.03.2026	WP (C) - 7974/2005	P. K. BEHERA	GENERAL		Order Dtd. 2017-11-24		(S No 36
16951/2026	10.03.2026	WP (C) - 4041/2026	A. K. SARANGI	GENERAL		Order Dtd. 2026-03-09		(S No 36
16952/2026	10.03.2026	OJC-1150/1994	N SHEIN	GENERAL		Order Dtd. 9999-12-31		(S No 36
16954/2026	10.03.2026	ABLAPL-1322/2026	B. K. BEHERA	GENERAL		Order Dtd. 2026-03-09	BAIL-1	(S No
16955/2026	10.03.2026	OJC-1150/1994	N SHINE	GENERAL		Order Dtd. 1994-11-10		(S No
16956/2026	10.03.2026	OJC-1150/1994	N SAHOO	GENERAL		Order Dtd. 1994-11-10		(S No
16957/2026	10.03.2026	OJC-1150/1994	N SAHOO	GENERAL		Order Dtd. 1994-11-10		(S No
16959/2026	10.03.2026	OJC-1150/1994	N SWAIN	GENERAL		Order Dtd. 1994-11-10		(S No
16960/2026	10.03.2026	WP (C) - 4750/2025	S GUPTA	GENERAL		Order Dtd. 2025-02-28	WRIT BRANCH-3	(S No 33
16962/2026	10.03.2026	WP (C) - 13390/2022	J. BEHERA	GENERAL		Order Dtd. 2022-07-19	WRIT BRANCH-1	(S No
16963/2026	10.03.2026	WPC (OAC) - 2587/2016	R K BEHERA	GENERAL		Order Dtd. 2022-08-11	OA Branch	(S No
16964/2026	10.03.2026	WP (C) - 4186/2026	D. K. NAIK	GENERAL		Order Dtd. 2026-04-06	WRIT BRANCH-2	(S No 45
16965/2026	10.03.2026	BLAPL-581/2026	S DASH	GENERAL		Order Dtd. 2026-03-10	BAIL-2	(S No
16968/2026	10.03.2026	ABLAPL-829/2026	P. K. MOHANTY	GENERAL		Order Dtd. 2026-02-18		(S No
16971/2026	10.03.2026	FAO-790/2018	B K SWAIN	GENERAL		Order Dtd. 2025-07-22	MISC. APPEAL SEC.	(S No
16972/2026	10.03.2026	WP (C) - 13728/2015	M. R. BARIK	GENERAL		Order Dtd. 2023-01-19	WRIT BRANCH-6	(S No 36

16973/2026	10.03.2026	WP (C) - 3912/2026	D SAMAL	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH-1	(S No
16975/2026	10.03.2026	CRLMP-514/2024	K. BARAL	GENERAL		Order Dtd. 2024-04-08	WRIT BRANCH-6	(S No 35
16976/2026	10.03.2026	WP (C) - 2027/2026	G B PARIDA	GENERAL		Order Dtd. 2026-03-05	WRIT BRANCH-7	(S No 44
16977/2026	10.03.2026	RVWPET-254/2025	A. SUNDARAY	GENERAL		Order Dtd. 2026-03-10	CIVIL REVISION	(S No
16978/2026	10.03.2026	WP (C) - 6788/2026	B. BEHERA	GENERAL		Order Dtd. 2026-03-13	WRIT BRANCH (DIVISION BENCH-2)	(S No 11
16979/2026	10.03.2026	WP (C) - 33379/2022	G B PARIDA	GENERAL		Order Dtd. 2026-02-20	WRIT BRANCH-7	(S No 15
16980/2026	10.03.2026	MACA-805/2025	P K PARIDA	GENERAL		Order Dtd. 2026-03-06		(S No 15
16981/2026	10.03.2026	WP (C) - 9100/2024	S. R. SETHI	GENERAL		Order Dtd. 2024-06-28	WRIT BRANCH (DIVISION BENCH-3)	(S No 12
16982/2026	10.03.2026	WP (C) - 4914/2026	D SAMAL	GENERAL		Order Dtd. 2026-03-09	WRIT BRANCH-3	(S No 13
16983/2026	10.03.2026	MACA-993/2005	P. K. PARIDA	GENERAL		Order Dtd. 2025-08-08	MISC. APPEAL SEC.	(S No
16984/2026	10.03.2026	OJC-4969/1996	B. K. PATI	GENERAL		Order Dtd. 2009-04-24		(S No
16985/2026	10.03.2026	WP (C) - 13857/2013	P.K. MALLICK	GENERAL		Order Dtd. 2013-07-09	Petition, Annexure,	(S No
16986/2026	10.03.2026	WA-3191/2024	P.K. MALLICK	GENERAL		Order Dtd. 2026-02-26		(S No
16987/2026	10.03.2026	WP (C) - 13030/2023	P. K. MALLICK	GENERAL		Order Dtd. 2026-02-03	WRIT BRANCH-8	(S No 42
16988/2026	10.03.2026	MACA-176/2006	P. K. PARIDA	GENERAL		Order Dtd. 2022-09-02	MISC. APPEAL SEC.	(S No
16989/2026	10.03.2026	RSA-343/2010	L. SAHOO	GENERAL		Misc.case	SECOND APPEAL	(S No

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